

(c) and (d) the activities of different political parties are covered by All India Radio and Doordarshan in their news bulletins based on the news worthiness.

N.T.P.C.

3571. SHRI V.V. RAGHAVAN : Will the Minister of POWER be pleased to state :

(a) whether the process of rehabilitation of villagers in the Singrauli area of the National Thermal Power Corporation (NTPC) project has been found to be incomplete even when it was started after a decade; and

(b) if so, the details thereof and reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) and (b). The rehabilitation and resettlement of the villagers affected by thermal power projects of National Thermal Power Corporation (NTPC) in Singrauli area viz., Singrauli, Vindhyachal and Rihand Super Thermal Power projects has been completed except in case of the ash dyke areas which are being developed in phases depending upon the project requirements. The details are as follows :-

Singrauli Super Thermal Power Project

Rehabilitation and resettlement of the affected people has been completed. A new ash disposal site will be required after the existing pond is filled up. Land for this has been identified and compensation paid to the villagers.

Vindhyachal Super Thermal Power Project Stage-I

Resettlement and rehabilitation of the affected villagers has been completed except in the ash dyke area where 31 people, still occupying the land, are being persuaded to shift.

Vindhyachal Super Thermal Power Project Stage-II

Land was acquired in 1985-88 and compensation paid to the villagers in 1985-88. The ash dyke portion was not got vacated as the land was not immediately required. At present, the construction work is in progress and the land for ash dyke is required. Most of the villagers have now shifted and resettled. The remaining villagers are being persuaded to vacate the area and will be rehabilitated and resettled as per the company's policy.

Rihand Super Thermal Power Project, Stage-I

Land was acquired in 1982-89 and was divided into two parts. One part comprised the main plant and township while the other comprised ash dyke area. The villagers affected by the setting up of the main plant and township were resettled and rehabilitated.

The ash dyke area was predominantly forest land and there was delay in getting the forest clearance. Therefore, alternate area in Mithini village was acquired by NTPC. Almost

all the villagers have been resettled. Construction work in the ash dyke area is in progress.

[Translation]

Handing over Anpara Power Station

3572. SHRI JAGAT VIR SINGH DRONA : Will the Minister of POWER be pleased to state:

(a) whether any agreement has been signed to hand over Anpara Power Station of Uttar Pradesh to Hyundai Heavy Industries Limited; and

(b) if so, the details thereof and reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) and (b) No, Sir. The main power producing unit at Anpara, consisting of 3x210 MW Anpara 'A' and 2x500 MW Anpara 'B' are being operated by U.P. State Electricity Board. However, the 2x500 MW Anpara 'C' thermal power project, an extension of Anpara 'A' and 'B' in the Sonbhadra district of Uttar Pradesh, has been decided to be implemented by the private sector by Government of Uttar Pradesh. It is now to be built, owned and operated by M/s. Hyundai Heavy Industries Ltd., South Korea, which was selected through international competitive bidding. The letter of intent was issued by Government of Uttar Pradesh on 10.7.1996 and Memorandum of Understanding was signed on 14.8.1996 between Government of Uttar Pradesh and M/s. Hyundai Heavy Industries. The action of Government of Uttar Pradesh to implement the Anpara 'C' thermal power project by M/s. Hyundai Heavy Industries Ltd. is in line with the private power policy of Government of India.

Study on Expenses of Irrigation

3573. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the Minister of POWER be pleased to state:

(a) whether the comparative study on expenses of irrigation by diesel run pump sets and power pump sets used by farmers has been carried out;

(b) if so, the outcome thereof; and

(c) the steps taken by the Government to meet the power shortage in Bihar on priority basis?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH): (a) Yes, Sir.

(b) The Study carried out by using different pumping system for the same lift conditions revealed that the cost of pumping per 100 cubic meter of water was higher for the diesel pump as compared to electric pump.